

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14862/2015

(Arising out of impugned final judgment and order dated 26/02/2015 in SBCRF No. 219/2014 passed by the High Court Of Rajasthan At Jaipur)

SURESH JAIN

Petitioner(s)

VERSUS

JAHIDA BANO AND ORS.

Respondent(s)

(with appln. (s) for permission to file additional documents and interim relief and office report)

Date : 26/09/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Kush Chaturvedi, Adv.

For Respondent(s) Mr. Amit Pawan, Adv.  
Mr. Akshat Srivastava, Adv.  
Mr. Suryodaya Tiwari, Adv.  
Mr. Gaurav Singh, Adv.  
  
Mr. S. K. Bhattacharya, Adv.  
Mr. Niraj Bobby Paonam, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

As prayed on behalf of the petitioner, list the matter  
next week.

(NEELAM GULATI)  
COURT MASTER

(MADHU NARULA)  
COURT MASTER